



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 2807/2015

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New Delhi, this the 28th day of January, 2020

**Hon'ble Mr. S. N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Laxmi Chand, Age – 55 years,
S/o Shri Harswaroop Singh,
Mobile Booking Clerk,
Railway Station Chandpur,
Under Divisional Railway Manager,
Northern Railway,
Moradabad,
R/o 43 Mohalla, Budh Bihar,
Distt. J.P. Nagar, U.P.

...Applicant

(By Advocate: None)

Versus

Union of India : Through

1. General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
Moradabad.

...Respondents

(By Advocate: Mr. Shailendra Tiwary)



O R D E R (ORAL)

S. N. Terdal, Member (J):-

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None for the applicant. There was no representation for the applicant on 30.10.2019.

2. Hence, the OA is dismissed for non-prosecution. Pending MAs, if any shall stand disposed of. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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